

**Central Administrative Tribunal  
Principal Bench**

**OA No.3293/2014**

New Delhi, this the 21<sup>st</sup> day of December, 2015

**Hon'ble Mr. A.K. Bhardwaj, Member (J)  
Hon'ble Mr. V.N. Gaur, Member (A)**

D.S. Gupta,  
S/o Late Shri B.D. Gupta,  
Aged about 66 years,  
Executive Engineer (Retired),  
Delhi Development Authority,  
New Delhi,  
And residing at CC/29-E, Hari Nagar,  
New Delhi-110064.

...applicant

(By Advocate : Shri Malaya Chand)

**Versus**

Delhi Development Authority Through its Vice Chairman,  
Vikas Sadan, INA, New Delhi,

...respondent

(By Advocate : Ms. Sriparna Chatterjee )

**ORDER (ORAL)**

**Mr. A.K. Bhardwaj, Member (J) :-**

As prayed by the learned counsel for applicant, the OA is dismissed as withdrawn with liberty to question the view of the DPC regarding the promotion of the applicant to the post of Superintending Engineer, if so advised. No costs.

( V.N. Gaur )  
Member (A)

‘rk’

( A.K. Bhardwaj )  
Member (J)